

**GOVERNMENT OF INDIA
INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:479
ANSWERED ON:25.07.2001
POLICY OF IT
THAAWAR CHAND GEHLOT

Will the Minister of INFORMATION TECHNOLOGY be pleased to state:

- (a) the details regarding the financial position and policy of the Electronic and Information Technology Industry;
- (b) the import and export policy of the Industry;
- (c) whether the Government have set up any export oriented units;
- (d) if so, the details thereof; and
- (e) the details of the various schemes under which these units are to be set up?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS & INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN)

- (a): The production of Electronics and Information Technology Industry during 2000-01 is at Annexure-I. The details regarding the policies applicable to the Electronics and Information Technology Industry are given in the Annexure-II.
- (b): In general, all Electronics and IT products are freely importable, with the exception of some defence related items. All Electronics and IT products, in general, are freely exportable, with the exception of a small negative list which includes items such as high power microwave tubes, high end super computer and data processing security equipment.
- (c) and (d): No, Sir. Ministry of Information Technology, Government of India has not set up Export Oriented Units.
- (e): The various Schemes as per the Export - Import Policy under which Export Oriented Units can be set up are as follows:

- Export Oriented Units (EOU) Scheme
- Export Processing Zone (EPZ) Scheme
- Electronics Hardware Technology Park (EHTP) Scheme
- Software Technology Park (STP) Scheme
- Special Economic Zones (SEZ) Scheme